

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : Company Appeal(CA)/20(CHE)/2024
NAME OF THE PETITIONER : Income Tax Officer
NAME OF THE RESPONDENT(S) : Moonlit Voyages Pvt Ltd & Ors
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Representing Counsel Ms. Ragha Sudha R for the Applicant. Ld. Counsel Ms. Nandhini Agarwal for ROC.

STK 5 has been filed vide Diary No.3328 dated 03.07.2024.

Reserve for order.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk